



GOVERNMENT OF JAMMU & KASHMIR
Department of Law, Justice and Parliamentary Affairs,
(Litigation 3rd) Civil Secretariat Srinagar/Jammu

Circular

It has come to the notice of this department that various writ petitions have been filed against the Government regarding the issue of pay fixation in terms of SRO-149 of 1973 dated 07.04.1073 and more cases are pouring in seeking similar treatment on the analogy of cases settled on the basis of Court Orders and accordingly a conscious decision has been taken to approach the Hon'ble High Court with a prayer to have all such cases clubbed and seek appropriate orders so that a uniform course of action can be followed.

Accordingly all the Special Secretaries (Legal), Additional Secretaries (Legal), Senior Law Officers, Public Law Officers, Legal Assistants, and Junior Legal Assistants posted in different Departments are directed to furnish list/details of all such cases relating to issue of pay fixation in terms of provisions of SRO-149 of 1973 which are pending adjudication before the Hon'ble High Court Jammu/Srinagar within two days positively with a copy directly to Finance Department so that further action is taken in the matter for clubbing of all these petitions.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

Special Secretary (Legal)/
Additional Secretary (Legal)/
Senior Law Officer/
Public Law Officer/
Legal Assistant/
Junior Legal Assistant,

_____ **Department.**

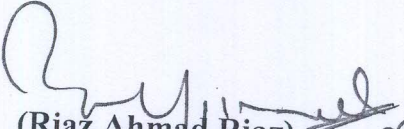
No.: LD(Lit)2018/70-Fin

Dated:27.09.2018

Copy to the:

1. Financial Commissioner/ Principal Secretary to Government/ Commissioner/ Secretary to Government/ Secretary to Government, _____ Department.
2. Director Litigation, Kashmir/Jammu.

3. Private Secretary to Secretary to Advisor (V) to Governor for information of the Advisor.
4. Private Secretary to Principal Secretary to Government, Finance Department. This is with regard to his O.M No. A/79(09)-525 dated 31.07.2018.
5. Private Secretary to Ld. Advocate General, J&K, Srinagar for information of the Ld. Advocate General.
6. Private Secretary to Secretary to Government, Department of Law, Justice & P.A for information of the Secretary.
- ✓ 7. Incharge website Section for uploading/displaying on the website of Department of Law, Justice & parliamentary affairs.
8. Office Copy.


(Riaz Ahmad Riaz) 27.09.18
Deputy Legal Remembrancer.
Ar 27.9.18